

SUPREME COURT OF INDIA

Premabai

Vs.

Jnaneshwar Ramakrishna Patange

(K. T. Thomas and R. P. Sethi JJ.)

13.04.2000

ORDER

The Text below is only a summarized version of the order pronounced

The jurisdiction of the second appeal had been invoked without finding any question of law. Therefore the Supreme Court remands the second appeal back to the High Court for disposal of the matter according to the law.